

Per Tribunal

Date

28/3/99

Applicant in person / by

None

Advocate Respondent by

VS Maister

Council

Due to want of time

The matter adjourned to

25/4/99

for

Final Hearing

25/4/99

Dy. Registrar

Dated 25-4-94

None for the applicant.

The matter is dismissed
in default of appearance of the
Applicant.

PJ
TV

25/4/94

to Applicant/Respondent (s)

on 16/6/94

16/6/94

VR to U+K

(M.R. Kolhatkar)
M/A